

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 38 of 2011

Dated: 5th March, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

**Tamil Nadu Electricity Board
Versus**

....Appellant (s)

C.E.R.C & Ors.

... Respondent (s)

Counsel for the Appellant (s) : Mr. S. Vallinayagam for TNEB

ORDER

At the request of the learned counsel for the Appellant, post the matter on **29.04.2011.**

**(V. J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/KS